

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.07.2024 AT 10:30 AM**

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|---|--|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA (IBC)/913/2024 in CP(IB) No.716/9/HDB/2019 |
| NAME OF THE COMPANY | RKI Builders Pvt Ltd |
| NAME OF THE PETITIONER(S) | Sheetal Ispat Pvt Ltd |
| NAME OF THE RESPONDENT(S) | RKI Builders Pvt Ltd |
| UNDER SECTION | 9 of IBC |

ORDER

IA (IBC)/913/2024

Present: Mr. KMK Prasad, Resolution Professional/Applicant.

Ld. Counsel Mrs. JVL Bharati for the Resolution Professional.

Ld. Counsel Mr. Vineeth for the Respondent.

It is stated by the Ld. Counsel for the Respondent that the Vakalath has been filed but it is not on record. Verify the same and place on record by the next date of hearing. **Matter is adjourned to 23.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)